CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

O.A.NO.2714/2000

Thursday, this the 18th day of Jan., 2001

HON'BLE DR. A. VEDAVALLI, MEMBER (J) HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

Dr. Anil Kumar Singh S/O Late Shri Ujabir Singh aged about 33 years, R/O Vill. & P.O. Kariya Gopalpur, Distt. Azamgarh-276201 (UP) Posted at Deptt. of Genetics & Plant Breeding Institute of Agricultural Science, Banaras Hindu University, Varanasi-221 005.

....Applicant.

(By Advocate: None even on 2nd call)

VERSUS

Indian Council of Agricultural Research through its Director General, Krishi Bhawan, New Delhi.

....Respondent

O R D E R (ORAL)

BY Hon'ble Dr. A. Vedavalli, M (J):-

None appeared on behalf of the applicant even on the second call. It is seen that no one appeared on behalf of the applicant even on earlier occasion, namely, 1.1.2001.

In the circumstances, the O.A. is dismissed for

default and non-prosecution.

(S.A.T. Rizvi) Member (A)

(Dr. A.Vedavalli)
Member (J)

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